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Government of India
Ministry of Law and Justice
Department of Justice
(Appointment Division)

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 26th August, 2021.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Pranay Verma to be a Judge of the Madhya Pradesh High Court with effect from the date he assumes charge of his office.

MJP
26/8/2021
(Rajinder Kashyap)

Additional Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

Copy to:-

- 1 Shri Pranay Verma, c/o The Registrar General, Madhya Pradesh High Court, Jabalpur.
- 2 The Secretary to Governor, Madhya Pradesh, Bhopal.
- 3 The Secretary to Chief Minister, Madhya Pradesh, Bhopal.
- 4 The Secretary to the Chief Justice, Madhya Pradesh High Court, Jabalpur.
- 5 The Chief Secretary, Government of Madhya Pradesh, Bhopal
- 6 The Registrar General, Madhya Pradesh High Court, Jabalpur.
- 7 The President's Secretariat, (CA.II Section), New Delhi.
- 8 PS to Principal Secretary to the Prime Minister, New Delhi.
- 9 Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 10 PS to ML&J/ PPS to Secretary (Justice).
- 11 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

Ak. Aggarwal
(Arun Kumar Aggarwal) 26.08.2021
Section Officer (Appointments)
2338 3037